



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.02.2026

NOTICE

Please take notice that the following matters listed **for Judgment/hearing** in the Court – III on 27.02.2026 will not be taken up. The next date of pronouncement/hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 630 of 2024 & I.A. No. 1161 of 2026 (For Judgment)	Sri Bajrang Wind Park Developers Vs. Inox Wind Infrastructure Services Ltd. & Ors.	Aslam Ahmed	Pratik Thankkar Sahil Sinha
2.	Comp. App. (AT) (Ins) No. 1496 of 2023 & I.A. No. 5366, 5367 of 2023 Part Heard	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. & Ors. Vs. Entegra Ltd. & Anr.	Deepak Khurana	Abhishek Puri- R1 Aakarshan Sahay- R2

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)